

CENTRAL ADMINISTRATIVE TRIBUNAL
BANGALORE BENCH

CONTEMPT PETITION NO.170/00029/2018

IN

ORIGINAL APPLICATION Nos.170/00717 /2017

DATED THIS THE 18th DAY OF JULY, 2018

HON'BLE DR. K.B. SURESH, MEMBER (J)

HON'BLE SHRI DINESH SHARMA, MEMBER (A)

P Mahadevappa,
Postal Assistant (u/s)
Age 54 Years
S/o Sri.Puttanna,
Bommasandra Industrial Estate, SO,
Bangalore -560099.
Residing at
C-3/2, Type-II,
P & T Quarters,
Kavalbyrasandra,
Bangalore -560032

...Petitioner

(By Advocate Shri P. Kamalesan)

Vs.

1.Smt.V.Tara,
Senior Superintendent
of Post Offices,
Bangalore-560041.

2.Sri G.Natarajan,
Director of Postal Services,
Bangalore Region,
O/o Postmaster General,
Bangalore Region,
Bangalore – 560001

3.Sri Col.Arvind Verma,
Post Master General,
Bangalore Region,
Bangalore – 560001

4.Shri Ananda Narayan Nanda,
Secretary,
Department of Posts,
Dak Bhavan,
New Delhi - 110 001

..Respondents.

(By Shri VN.Holla.. Sr. Panel Counsel)

O R D E R (ORAL)

HON'BLE DR. K.B. SURESH, MEMBER(J)

1. Heard. Shri P. Kamalesan, Learned counsel for the applicant submits that order of this Tribunal has been implemented. Therefore, Contempt Petition is dismissed. Notices are discharged. No order as to costs. .

(DINESH SHARMA)
MEMBER(A)

(DR. K.B. SURESH)
MEMBER (J)

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Annexures referred to by the petitioner in CP/170/00029/201

Annexure C-1: Certified copy of Final order in OA.No.717/2017 and dated 9.2.2018 passed by CAT, Bangalore Bench.

Annexure C-2:Copy of letter F.No.19/1/2017-S-II dated 6.9.2017

Annexure C-3:Copy of representation dated 5.3.2018

Annexure C-4:Copy of Sr.Supdt. Of POS letter dated 9.3.2018

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